

SCHEDULE II
FORM B
PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF ANANDRAM DEVELOPERS PRIVATE LIMITED

Sl.No	PARTICULARS	DETAILS
1.	Name of the Corporate Debtor	ANANDRAM DEVELOPERS PRIVATE LIMITED
2.	Date of incorporation of Corporate Debtor	04.01.2000
3.	Authority under which corporate debtor is incorporated/registered	Registrar of Companies, Chennai under Companies Act, 1956
4.	Corporate Identity No./Limited Liability Identification No. of Corporate Debtor	U70101TN2000PTC043879
5.	Address of the registered office and principal office (if any) of the Corporate Debtor	NEW NO.45 & 47, OLD NO.17 & 18, ARCOT ROAD, SALIGRAMAM, CHENNAI - 600093
6.	Date of closure of Insolvency Resolution Process	30 th March 2019
7.	Liquidation Commencement date of Corporate debtor	11 th February 2020 (NCLT Chennai order received on 14.02.2020)
8.	Name and registration number of the Insolvency Professional acting as liquidator	Ms. SANTHANAM RAJASHREE IBBI Reg. No. IBBI/IPA-002/IP-N00330/2017-18/10935
9.	Address and e-mail of the liquidator, as registered with the Board	Flat No.6, Old No 20, New No 8, Ramakrishna Street, T. Nagar, Chennai 600017 E-mail: rajashrees66@gmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	B 1102, Metrozone, 44 Pillaiyar Koil Street, Anna Nagar, Chennai 600040 Correspondence E-mail id: liq.anandram@gmail.com
11.	Last date for submission of claims	15th March 2020

Notice is hereby given that the National Company Law Tribunal, Division Bench I, Chennai has ordered the commencement of Liquidation of **ANANDRAM DEVELOPERS PRIVATE LIMITED** vide order No. MA/463/2019 in CP No.603/IB/2017 on 11th February 2020 (NCLT Chennai order received on 14.02.2020) under section 33(1) of the Insolvency and Bankruptcy Code.

The stakeholders of **ANANDRAM DEVELOPERS PRIVATE LIMITED** are hereby called upon to submit their claims with proof on or before **15th March 2020** to the liquidator at the address mentioned against item No.10.

The Financial Creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means. Specimens of Claim forms can be downloaded from the website <https://ibbi.gov.in/home/downloads> or may write to the correspondence email.

Submission of false or misleading proof of claims shall attract penalties.

Name : **SANTHANAM RAJASHREE**
LIQUIDATOR OF ANANDRAM DEVELOPERS PRIVATE LIMITED

Date : 16th February 2020
Place: Chennai

